

Decision on the Report of the Committee on Overseas Employment

1304. SHRI BHOLA PRASAD:

SHRI YOGENDRA SHARMA:

SHRI INDRADEEP SINHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken any decision on the report of the Committee on Overseas Employment;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, when the report was submitted; what are the main recommendations made therein; and what are the reasons for the delay in taking a decision?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) to (c) The recommendations of the Committee on Overseas Employment have been under Government's active consideration. However, in a judgement announced by the Supreme Court of India on March 20, 1979, the Supreme Court has provided guidelines under which applications for emigration have to be processed and has decreed that this arrangement shall remain in force till July 31, 1979, whereafter it will be open to the Government to vary the terms of the arrangement by legislation or by rules. The Government will take appropriate action after the deadline set by the Supreme Court.

Increase in the incidence of diabetes in the country

1305. SHRI SHRIKANT VERMA:

SHRI KISHAN LAL SHARMA:

SHRI BUDDHA PRIYA MAURYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the incidence of diabetes is on the increase in the country; and

(b) if so, what steps Government have taken or propose to take to educate the people about the disease?;

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) From the information received from State Governments so far, there is no indication of any abnormal increase in the incidence of diabetes in the country. Diabetes is not a notifiable disease and as such complete information regarding the number of diabetes patients is not available.

(b) Central Health Education Bureau have published special issue of Swasth Hind and Pamphlets on, diabetes to educate the general public. This material has been sent to the State Governments as proto-type for wide circulation among health workers and general public.

Complaints against Indian High Commission in U.K.

1306. SHRI SHRIKANT VERMA:

SHRI KISHAN LAL

SHARMA: SHRI BUDDHA

PRIYA MAURYA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received complaint from Indians living in Britain to the effect that the Indian High Commission in U.K. has not been looking after their interests; and

(b) if so, what steps have been taken by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) and (b) No specific complaints of this nature have been received by the Ministry this year. Some complaints received by the Estimates Committee are included in its Twenty-ninth Report on the working of Indian Diplomatic Missions. Every consular complaint is examined by the senior officers of the High Commission. All staff have been instructed to be courteous and helpful

to applicants for services. A major effort has been made by the High Commission to establish good contacts with Indian Organisations. Cases of hardship and discrimination, if supported by full facts, are taken up with the British authorities for redress.

Introduction of super-fast trains

1307. SHRI SHRIKANT VERMA:
SHRI KISHAN LAL
SHARMA: SHRI BUDDHA
PRIYA MAURYA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to introduce some super-fast trains during the current year; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) One Super-fast train between Ahmedabad and New Delhi has already been introduced from 1-5-79. There is no proposal at present for introduction of any other super-fast train during the current year.

(b) Does not arise.

Railway line between Raipur and Baster

1308. SHRI SHRIKANT VERMA: SHRI KISHAN LAL
SHARMA: SHRI BUDDHA
PRIYA
MAURYA:

Will the Minister of RAILWAYS be pleased to state whether Government propose to construct a rail line connecting Jagdalpur with Raipur?

THE MINISTER OF STATE IN*THE MINISTRY OF RAILWAYS (SHRI

SHEO NARAIN): A Final Location Survey for construction of a new broad gauge line from Jagdalpur to Dalli Rajhara to connect Raipur was conducted in 1972-73. This 234 Kms. long BG line is estimated to cost Rs. 46 crores approximately on present day costs. The project is not financially viable. In view of the present financial resources, the question of taking up the project would depend upon the availability of funds for construction of new lines for development purposes.

Renewal of D.T.C. passes of students

1309. SHRI PIARE LALL KUREEL
URF PIARE LALL TALIB: SHRI
S. A. KHAJA MOHIDEEN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the D.T.C. authorities are not permitting the students holding concession passes to get their passes renewed during the summer vacation months of June and July though the students are to attend special classes in their schools and colleges;

(b) whether it is also a fact that there is a lot of resentment amongst the students on this account; and

(c) if so, what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir. The passes of the students who have to attend classes/library during summer vacation are renewed by the DTC on the specific recommendations of the head of the concerned educational Institution.

(b) No such complaints have been received.

(c) Does not arise.